

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

122. I.A. 1970/2022

I.A. 2542/2023 IN C.P.(IB)-576/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: State Bank of India

V/s.

Smt. Meena Raghavendra Joshi

Appearance

For FC: Adv. Aniruth Purusothaman, Adv. Dheeraj Patil for the in I.A.
2542/2023

For RP: Adv. Rahul P. Darji i/b Manoj Kumar Mishra

For Respondent: Mr. Virgil Braganza i/b JSA for Respondent No.1 –
BoB in IA/2542/2023 is present through VC.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List applications on **26.06.2024**. Interim order to continue till disposal of I.A.
2542/2023.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)